

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.A.No.447/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company		Comphor Vintrade Pvt.Ltd.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
6	CA SHATH	11 1 ARAKIK	PETITION BA	H
				Irlula

ORDER

Ld. Pr. CA for the petitioner is present. Heard. Reserved for order.

8d (Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)

Sd